

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4526  
TO BE ANSWERED ON 22.03.2018**

**RURAL ELECTRIFICATION SCHEME**

**†4526. SHRI HARI MANJHI:  
SHRI SUNIL KUMAR SINGH:**

**Will the Minister of POWER  
be pleased to state:**

**(a) whether the Government is aware that the electrification works of number of villages have not been completed as on date and if so, the number of such villages, State-wise and district-wise including Chatra, Latehar and Palamu districts of Jharkhand;**

**(b) the number of villages electrified in the country during the last two years, State-wise;**

**(c) whether the Government has set any target for electrifying all villages under the rural electrification scheme;**

**(d) if so, the details thereof and the time by which this target is likely to be achieved; and**

**(e) the number of cities/towns and villages where 24 hours power supply is being provided, State/UT-wise?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) to (d): As reported by the States, there were 18,452 un-electrified census villages in the country as on 01.04.2015. The State-wise and district-wise details of remaining un-electrified villages, as on 28.02.2018, are given at Annexure-I. All the remaining un-electrified villages are targeted to be electrified by 1<sup>st</sup> May, 2018.**

**Similarly, as informed by the Government of Jharkhand, there were 2525 un-electrified census villages in the State, including Chatra, Latehar and Palamu districts. Of these no village remains for electrification.**

**The State-wise number of villages electrified across the country during the last two years, is given at Annexure-II.**

**(e): Electricity is a concurrent subject. Supply and distribution of electricity in a State/UT including city/towns is within the purview of the respective State Government/State Power Utility. The Government of India supplements the efforts of the State Governments by establishing power plants in Central Sector through Central Power Sector Undertakings (CPSUs) and allocating power to the States from these plants of CPSUs. As per latest data reported by the States, 18 States have more than 20 hours a day rural household power supply.**

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4526 TO BE ANSWERED IN THE LOK SABHA ON 22.03.2018.**

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**State-wise and district-wise details of balance un-electrified villages as on 28.02.2018  
(Out of 18452 un-electrified villages reported by States as on 01.04.2015)**

Sl. No.	State	District	un-electrified villages
1	Arunachal Pradesh	Anjaw	21
		Changlang	11
		Dibang Valley	26
		East Kameng	97
		East Siang	4
		Kurung Kumey	146
		Lohit	2
		Lower Dibang Valley	93
		Lower Subansiri	96
		Papum Pare	37
		Tawang	2
		Tirap	5
		Upper Siang	12
		Upper Subansiri	82
		West Kameng	2
West Siang	35		
2	Chhattisgarh	Bijapur	23
		Dantewada	4
		Narayanpur	1
		Sukma	67
3	Jammu & Kashmir	Bandipore	11
		Kargil	8
		Kishtwar	41
		Kupwara	11
		Leh(Ladakh)	10
		Rajouri	1
		Reasi	4
4	Madhya Pradesh	Damoh	8
		Katni	4
		Sagar	2
		Umaria	7
5	Manipur	Chandel	2
		Churachandpur	1
		Tamenglong	1
6	Mizoram	Lawngtlai	1
		Mamit	1
7	Odisha	Gajapati	1
		Kandhamal	1
		Malkangiri	2
		Rayagada	3
8	Uttarakhand	Pithoragarh	3
		Tehri Garhwal	1
		Uttarkashi	18
<b>Total</b>			<b>908</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4526 TO BE ANSWERED IN THE LOK SABHA ON 22.03.2018.**

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**State-wise number of villages electrified during the last two years**

<b>Sl. No.</b>	<b>State</b>	<b>2015-16</b>	<b>2016-17</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>174</b>	<b>175</b>
<b>2</b>	<b>Assam</b>	<b>942</b>	<b>1,218</b>
<b>3</b>	<b>Bihar</b>	<b>1,754</b>	<b>556</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>405</b>	<b>294</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>1</b>	<b>27</b>
<b>6</b>	<b>J &amp; K</b>	<b>27</b>	<b>5</b>
<b>7</b>	<b>Jharkhand</b>	<b>750</b>	<b>1,104</b>
<b>8</b>	<b>Karnataka</b>	<b>-</b>	<b>14</b>
<b>9</b>	<b>Madhya Pradesh</b>	<b>214</b>	<b>159</b>
<b>10</b>	<b>Manipur</b>	<b>75</b>	<b>121</b>
<b>11</b>	<b>Meghalaya</b>	<b>1</b>	<b>681</b>
<b>12</b>	<b>Mizoram</b>	<b>16</b>	<b>24</b>
<b>13</b>	<b>Nagaland</b>	<b>-</b>	<b>76</b>
<b>14</b>	<b>Odisha</b>	<b>1,264</b>	<b>1,092</b>
<b>15</b>	<b>Rajasthan</b>	<b>163</b>	<b>263</b>
<b>16</b>	<b>Tripura</b>	<b>9</b>	<b>17</b>
<b>17</b>	<b>Uttar Pradesh</b>	<b>1,305</b>	<b>162</b>
<b>18</b>	<b>Uttarakhand</b>	<b>-</b>	<b>18</b>
<b>19</b>	<b>West Bengal</b>	<b>8</b>	<b>9</b>
	<b>Total</b>	<b>7,108</b>	<b>6,015</b>

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